

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.545
TO BE ANSWERED ON 04.02.2021
CONSUMPTION OF ELECTRICITY**

†545. SHRI ARUN SAO:

**Will the Minister of POWER
be pleased to state:**

- (a) whether the consumption of electricity has increased in the country during the last three years and the current year and if so, the details thereof;**
- (b) whether power generation in the country is sufficient to meet the demand and if so, the details thereof and if not, the reasons therefor;**
- (c) the steps being taken by the Government to meet the power demand;**
- (d) whether the Government has given approval to new power projects in the country;
and**
- (e) if so, the details thereof, State-wise including Chhattisgarh?**

A N S W E R

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, NEW & RENEWABLE ENERGY AND THE MINISTER OF STATE FOR SKILL DEVELOPMENT & ENTREPRENEURSHIP
(SHRI R.K. SINGH)**

- (a) : Yes, Sir. The consumption of electrical energy has increased from 12,04,697 Million Units (MU) in 2017-18 to 12,84,444 MUs in 2019-20. The peak electricity demand has also increased from 1,60,752 MW in 2017-18 to 1,89,644 MW during the current year 2020-21 (up to 31.01.2021). In spite of COVID-19, the country has experienced the highest ever peak demand of 1,89,644 MW on 30.01.2021 showing the revival of economic growth.**
- (b) : Yes, Sir. The installed generation capacity is around 3,75,323 MW which is sufficient to meet the demand of electricity in the country.**
- (c) : Following steps are being taken to increase power production to meet the power demand in the country:**
 - (i) Conventional power generation capacity to be commissioned by 2024-25 is at various stages of construction in the country which includes Thermal 36,765 MW, Hydro 10,164.50 MW and Nuclear 4,800 MW.**
 - (ii) Government of India have set a target of 1,75,000 MW installed capacity from renewable sources by the end of 2021-22 which includes 1,00,000 MW from Solar, 60,000 MW from Wind, 10,000 MW from Biomass and 5,000 MW from small Hydro.**
- (d) & (e) : As per the Electricity Act, 2003, generation is a de-licensed activity and the investment decision for setting up of power projects is made by the concerned developers. However, the State-wise details of the new projects of the Central Public Sector Undertakings (CPSUs) for which the Central Government has given investment approval are furnished at Annexure.**

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PARTS (d) & (e) OF UNSTARRED QUESTION NO. 545 TO BE ANSWERED IN THE LOK SABHA ON 04.02.2021.

**Projects for which investment approval given by Central Government
Hydro Projects**

Sl. No.	State/UT	Name of the Project	Capacity in MW
1.	UT of J&K	Pakal Dul HE Project	1000
2.	UT of J&K	Kiru HE Project	624
3.	Sikkim	Teesta VI HE Project	500
4.	Arunachal Pradesh	Dibang Multipurpose Project	2880
5.	UT of J&K	Ratle HE Project	850
6.	Uttarakhand	Koteshwar HEP	400
7.	Uttarakhand	Naitwar Mori HEP	60
8.	Himachal Pradesh	Luhri HEP Stage-I	210
9.	Himachal Pradesh	Dhoulasidh HEP	66

Thermal Projects

Sl. No.	State/UT	Name of the Project	Capacity in MW
1.	Bihar	Buxar Thermal Power Project	2x660
2.	Uttar Pradesh	Khurja Super Thermal Power Plant	2x660
